GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1853 ANSWERED ON:08.03.2013 OIL AND GAS BLOCKS Mahato Shri Narahari;Roy Shri Nripendra Nath;Vijayan Shri A.K.S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the Oil and Gas blocks identified for allocation and company-wise blocks allocated under the New Exploration Licensing Policy (NELP) by the Government during the last three years and the current year;

(b) the details of the blocks where production has already been started as well as other allocated blocks where production is expected to be started soon, block-wise;

(c) the details of the conditions regarding profit sharing by allocated companies with the Government; and

(d) the details of profit to be shared by the allocated companies with the Government from the sale of oil and natural gas from Krishna-Godavari Basin?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI)

(a) During the last three years (2009-10 to 2011-12) and current year (2012-13, till January, 2013) exploration blocks have been offered and awarded under New Exploration Licensing Policy (NELP) VIII & IX rounds. The details are as under:

NELP Round Blocks offered Blocks awarded

NELP-VIII 70 32

NELP-IX 34 19

The company-wise (Operator-wise) blocks awarded under NELP -VIII & IX rounds are as under:

Sl. Name of the Company No. of PSCs Signed No. (Operator)

NELP VIII NELP IX

2010-11 2011-12 2012-13

1 Oil and Natural Gas Corporation Ltd. 14 4 1

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2 Oil India Ltd. 2 2 1
3 GAIL (India) Limited. 0 1 0
4 Bharat Petro Resources Ltd. 0 0 1
5 National Thermal Power Corporation 1 0 0
6 Bengal Energy International Inc., Canada 1 0 0
7 BHP Billiton Petroleum International 3 0 0
Exploration Pty. Ltd., Australia
8 British Gas Exploration and Production 1 0 1
 (India) Ltd., UK
9 Cairn Energy India Pty Ltd., UK 2 0 0
10 Esveegee Steel (Gujarat) Pvt. Ltd. 3 0 0
11 Harish Chandra (India) Ltd. 2 0 0
12 Jay Polychem (India) Ltd. 1 0 0
13 Jubilant Oil & Gas Private Limited. 2 0 0
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14 Deep Energy LLC, USA 0 3 0

15 Focus Energy Ltd. 0 1 0

Total PSCs Signed 32 14 5

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17 Pratibha Oil and Natural Gas Pvt. Ltd. 0 1 0
18 Prize Petroleum Company Ltd. 0 0 1
19 Sankalp Oil and Natural Resources Ltd. 0 1 0
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(b) The 51 exploration blocks awarded under NELP –VIII & IX rounds are either initial stages of exploration or exploration activity is yet to start. No hydrocarbon discovery has been made so far in these blocks and hence there is no commercial production of oil/gas. Future estimates of oil/gas production can be made only after commercial discoveries are made in these blocks.

(c) & (d) The profit sharing in blocks awarded under the PSC regime (including blocks awarded in Krishna Godavari Basin), is governed by the relevant provisions of PSCs. Further, the profit is shared between the Contractor(s) and Government of India on annual basis as per sharing rates bid by the respective companies at the time of bidding.